

**Doppler Radar**

1858. DR. T. SUBBARAMI REDDY : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether a Committee has been formed in the India Meteorological Department at Delhi to consider purchase of Doppler radar;

(b) if so, whether the Andhra Pradesh and Tamil Nadu and other coastal States could have avoided cyclones had they been equipped with Doppler radars;

(c) the main functions of this Committee;

(d) if so, whether the Government are considering to replace the present technique with Doppler radars in all cyclones prone coastal States; and

(e) if so, the time by which final decision is likely to be taken ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (c) The purchase of the Doppler Radars is being done through the Directorate General of Supplies and Disposals. ISRO is also developing and indigenous weather doppler radar.

(b) Radar is one of the many tools used for locating the position of the cyclones and tracking it. It cannot avoid or change the course or intensity of a cyclonic storm.

(d) and (e) The Government has taken a decision to replace two radars in the cyclone detection network of India Meteorological Department by Doppler Radars. It is intended to introduce more doppler radars in the Ninth Plan.

[Translations]

**Windmills**

1859. SHRIMATI KETAKI DEVI SINGH :  
PROF. OM PAL SINGH 'NIDAR' :  
SHRI PANKAJ CHOWDHARY :  
SHRI K. PRADHANI :

Will the PRIME MINISTER be pleased to state :

(a) the steps being taken by the Government to promote this establishment of windmills in the country;

(b) whether any survey has been conducted in the State in this regard, particularly in U.P.;

(c) if so, the outcome thereof;

(d) whether the public as well as private entrepreneurs have been encouraged to set up windmills;

(e) if so, the achievements made in this regard

during the current plan period;

(f) the proposal mooted in this regard in Ninth Five Year Plan; and

(g) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) The steps being taken to promote the establishment of windmills for power generation include a Comprehensive Wind Resource Assessment Programme; demonstration projects; development of local industry; and, fiscal and promotional incentives by Central and State Governments and State Electricity Boards to encourage commercial development.

(b) and (c) A Wind Resource Assessment Programme is being carried out in 25 States/UTs including Uttar Pradesh. 98 sites have so far been identified in 9 States which are suitable for establishment of wind power projects. No potential sites have been identified in Uttar Pradesh.

(d) and (e) A total wind power capacity of 833 MW has been installed in the country so far, of which 793 MW has been added so are during the Eighth Plan period. This includes demonstration projects of 16 MW and commercial projects of 777 MW.

(f) and (g) The Working Group on Non-Conventional Sources of Energy for the 9th Plan has recommended a wind power capacity addition of 2000 MW during the Ninth Five Year Plan period.

[English]

**Encroachment**

1860. SHRI I.D. SWAMI :  
SHRI JANG BAHADUR SINGH PATEL :

Will the PRIME MINISTER be pleased to state :

(a) the total acreage of land which comes under the 'ridge area' in Delhi;

(b) the details thereof;

(c) the percentage out of it under different kinds of encroachment;

(d) the steps taken to get the encroachments removed and the success achieved in this regard;

(e) whether some land falling under Southern Ridge Area has been given on lease basis;

(f) if so, the details thereof and the reasons therefor;

(g) whether it is a fact that the Deputy Commissioner of Delhi has deliberately kept the lease out land in Southern Ridge Area out of the notification issued by him sometime in the past; and